

the assets and Liabilities of the Corporation as to the close of the year and the Profit and Loss Account for that year, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-1235/77].

**Notifications of the Ministry of Finance  
(Department of Revenue)**

SHRI SATISH AGARWAL; Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with the Explanatory Memoranda on the Notification.

(i) G.S.R. No. 1572, dated the 12th November, 1977. [Placed in Library. See No. LT-1182/77].

(h) G.S.R. No. 701(E), dated the 14th November, 1977. [Placed in Library. See No. LT-1171/77].

(iii) G.S.R. No. 708(E), dated the 14th November, 1977.

(iv) G.S.R. No. 709(E), dated the 19th November, 1977. [Placed in Library. See No. LT-1182/77 for (iii) and (iv)].

**Central Excise (Twenty-Seventh  
Amendment) Rules, 1977**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 322/77/CE, dated the 24th November, 1977 publishing the Central Excise (Twenty-Seventh Amendment) Rules, 1977, under section 37 of the Central Excises and Salt Act, 1944, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-1173/77].

**Notification of the Delhi Administration**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of following Notifications of the Delhi Administration, under section 72 the Delhi Sales Tax Act, 1975:—

(i) No. F. 4(43)/77-Fin(G), dated the 8th November, 1977, publishing the Delhi Sales Tax (Amendment) Rules, 1977 [Placed in Library. See No. LT-1129/77].

(ii) No. F. 4(55)/77-Fin.(G), dated the 8th November, 1977, publishing the Delhi Sales Tax (Second Amendment) Rules, 1977. [Placed in Library. See No. LT-1181/77].

**Notifications of the Ministry of Finance  
(Department of Revenue)**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Minister of Finance (Department of Revenue) together with Explanatory Memoranda thereon:—

(i) G.S.R. No. 608(E), dated the 12th September, 1977 [Placed in Library. See No. LT-1183/77].

(ii) No. 320/77-CE., dated the 18th November, 1977 [Placed in Library. See No. LT-1122A/77].

(iii) G.S.R. No. 712(E), dated the 21st November, 1977. [Placed in Library. See No. LT-1183/77].

(iv) No. 323/77-CE, dated the 24th November, 1977.

(v) No. 324/77-CE, dated the 24th November, 1977.

(vi) No. 325/77-CE, dated the 24th November, 1977.